(5)

CENTRAL ACMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI.

### Q.A.No.379/1997

New Delhi: this the 28th May, 1997.

HON 'BLE MR.S. R. ADIGE, MEMBER (A).

Hukam Singh, s/o Shri Phool Singh Saini
C/o Shri R.P.Shama,
UZ-177-B, New Palam Extension,
Palam Gaon, Pochanpur Road,
New Delhi - 110045.

(By Advocate: Shri M.L.Chawla).

### Versus

UNION OF INDIA

#### through

- 1. The Secretary to the COI,
  Ministry of Defence,
  Central Secretariat, South Block,
  New Delhi 110011.
- 2. The Joint Secretary & Chief Administrative Officer, A med Forces Headquarters, Ministry of Defence, South Block, PO DHQ, New Delhi- 110011.
- 3. The Camp Commandant, AIR FORCE HORS., Gayu Bhawan, Rafi Ahmed Kidwai Marg, New Delhi 110011

... Respondents.

(By Advocate: Shri V.S.R.Krishna)

## O RDER(O RAL)

# BY HON BLEMR. S. R. ADIGE MEMBER (A).

Both counsel agree that this OA may be disposed of with a direction to the respondents that subject to availability of work, they should consider re-engaging the applicant in preference to outsiders and those with overall lesser length of service.

This OA stands disposed of accordingly. No costs.

(S.R.ADIGE)

MEMBER(A).